

Des.No. 912/2017

Dated : 28/3

**PROCEEDINGS OF THE PRL.DISTRICT & SESSIONS JUDGE OF  
KODAGU AT MADIKERI.**

**Sub** : Transfer of N.I.Act cases from Addl.Civil Judge & JMFC, Madikeri to Prl.Civil Judge & JMFC, Madikeri - reg.

**Read**: 1. Letter No.565/2017, dated: 20.03.2017 of Prl.Civil Judge & JMFC, Madikeri.  
2. This office note and orders passed thereon dated: 24.03.2017.

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**ORDER NO.28/2017 PDJ (ADMN), MADIKERI,  
DATED : 24.03.2017.**

In exercise of the powers conferred under section 408 of code of Criminal Procedure, the case in **N.I.Act** pending (list enclosed) on the file of the Addl.Civil Judge & JMFC, Madikeri is hereby withdrawn and the cases are transferred to Prl.Civil Judge & JMFC, Madikeri, with immediate effect, for disposal in accordance with law.

**Sd/-**  
**(MASTER RKGMM MAHASWAMIJI)**  
Prl.District & Sessions Judge,  
Kodagu, Madikeri.

**NI ACT CASES IN THE COURT OF ADDL.CIVIL  
JUDGE & JMFC., MADIKERI,**

Sl.No.	Case Nos.	Stage
1	CC 399/08	NBW
2	CC 1684/09	NBW
3	CC 481/10	NBW
4	CC 567/10	NBW
5	CC 1057/11	NBW
6	CC 1108/11	S/s
7	CC 1439/11	NBW
8	CC 489/11	NBW
9	CC 123/12	NBW
10	CC 184/12	NBW
11	CC 651/12	NBW
12	CC 854/12	NBW
13	CC 972/12	NBW
14	CC 1679/12	NBW
15	CC 1597/12	NBW
16	CC 954/12	NBW
17	CC 1676/12	Evidence
18	CC 856/12	Plea
19	CC 82/13	S/s
20	CC 382/13	NBW
21	CC 854/13	Plea
22	CC 853/13	NBW
23	CC 681/13	S/s
24	CC 573/13	NBW
25	CC 575/13	S/s
26	CC 1955/13	NBW
27	CC 2148/13	NBW
28	CC 2286/13	NBW
29	CC 1630/13	NBW
30	CC 1847/13	S/s
31	CC 856/13	NBW
32	CC 2245/13	NBW
33	CC 1695/13	Plea

34	CC 2109/13	Evidence	2013	11/20/13	11/20/13	11/20/13
35	CC 1863/13	NBW	2013	11/20/13	11/20/13	11/20/13
36	CC 1876/13	S/s	2013	11/20/13	11/20/13	11/20/13
37	CC 1669/13	S/s	2013	11/20/13	11/20/13	11/20/13
38	CC 1882/13	Settlement	2013	11/20/13	11/20/13	11/20/13
39	CC 1408/13	Evidence	2013	11/20/13	11/20/13	11/20/13
40	CC 1960/13	Steps	2013	11/20/13	11/20/13	11/20/13
41	CC 2160/13	C/Evi	2013	11/20/13	11/20/13	11/20/13
42	CC 2166/13	NBW	2013	11/20/13	11/20/13	11/20/13
43	CC 2220/13	Cross/Evi	2013	11/20/13	11/20/13	11/20/13
44	CC 893/13	NBW	2013	11/20/13	11/20/13	11/20/13
45	CC 2285/13	NBW	2013	11/20/13	11/20/13	11/20/13
46	CC 2081/13	D/Evi	2013	11/20/13	11/20/13	11/20/13
47	CC 2072/13	S/s	2013	11/20/13	11/20/13	11/20/13
48	CC 2258/13	NBW	2013	11/20/13	11/20/13	11/20/13
49	CC 2273/13	D/Evi	2013	11/20/13	11/20/13	11/20/13
50	CC 1835/13	NBW	2013	11/20/13	11/20/13	11/20/13
51	CC 1863/13	NBW	2013	11/20/13	11/20/13	11/20/13
52	CC 1669/13	NBW	2013	11/20/13	11/20/13	11/20/13
53	CC 2241/13	NBW	2013	11/20/13	11/20/13	11/20/13
54	CC 2159/13	NBW	2013	11/20/13	11/20/13	11/20/13
55	CC 596/14	NBW	2014	11/20/13	11/20/13	11/20/13
56	CC 60/14	S/s	2014	11/20/13	11/20/13	11/20/13
57	CC 1431/14	NBW	2014	11/20/13	11/20/13	11/20/13
58	CC 1362/14	NBW	2014	11/20/13	11/20/13	11/20/13
59	CC 1170/14	S/s	2014	11/20/13	11/20/13	11/20/13
60	CC 975/14	NBW	2014	11/20/13	11/20/13	11/20/13
61	CC 773/14	S/s	2014	11/20/13	11/20/13	11/20/13
62	CC 971/14	Evidence	2014	11/20/13	11/20/13	11/20/13
63	CC 1506/14	NBW	2014	11/20/13	11/20/13	11/20/13
64	CC 1127/14	Evidence	2014	11/20/13	11/20/13	11/20/13
65	CC 1169/14	S/s	2014	11/20/13	11/20/13	11/20/13
66	CC 665/14	NBW	2014	11/20/13	11/20/13	11/20/13
67	CC 79/14	NBW	2014	11/20/13	11/20/13	11/20/13
68	CC 498/14	S/s	2014	11/20/13	11/20/13	11/20/13
69	CC 481/14	S/s	2014	11/20/13	11/20/13	11/20/13
70	CC 1027/14	Evidence	2014	11/20/13	11/20/13	11/20/13
71	CC 1410/14	S/s	2014	11/20/13	11/20/13	11/20/13

72	CC 1035/14	NBW	10/20/14	10/20/14
73	CC 392/14	NBW	10/20/14	10/20/14
74	CC 297/14	NBW	10/20/14	10/20/14
75	CC 478/14	NBW	10/20/14	10/20/14
76	CC 1038/14	NBW	10/20/14	10/20/14
77	CC 1120/14	NBW	10/20/14	10/20/14
78	CC 1126/14	NBW	10/20/14	10/20/14
79	CC 947/14	Evidence	10/20/14	10/20/14
80	CC 600/14	Evidence	10/20/14	10/20/14
81	CC 336/14	Evidence	10/20/14	10/20/14
82	CC 926/14	Plea	10/20/14	10/20/14
83	CC 571/14	Evidence	10/20/14	10/20/14
84	CC 1365/14	Evidence	10/20/14	10/20/14
85	CC 487/14	A/Statement	10/20/14	10/20/14
86	CC 207/14	C/Evi	10/20/14	10/20/14
87	CC 499/14	A/Order	10/20/14	10/20/14
88	CC 483/14	Evidence	10/20/14	10/20/14
89	CC 927/14	NBW	10/20/14	10/20/14
90	CC 410/14	NBW	10/20/14	10/20/14
91	CC 1158/14	Settlement	10/20/14	10/20/14
92	CC 1062/14	Evidence	10/20/14	10/20/14
93	CC 580/14	Steps	10/20/14	10/20/14
94	CC 1121/14	Steps	10/20/14	10/20/14
95	CC 339/14	NBW	10/20/14	10/20/14
96	CC 1062/14	Evidence	10/20/14	10/20/14
97	CC 392/14	NBW	10/20/14	10/20/14
98	CC 269/14	S/s	10/20/14	10/20/14
99	CC 1035/14	C/Evi	10/20/14	10/20/14
100	CC 1371/14	NBW	10/20/14	10/20/14
101	CC 762/15	NBW	10/20/14	10/20/14
102	CC 1229/15	NBW	10/20/14	10/20/14
103	CC 261/15	NBW	10/20/14	10/20/14
104	CC 899/15	S/s	10/20/14	10/20/14
105	CC 320/15	NBW	10/20/14	10/20/14
106	CC 761/15	NBW	10/20/14	10/20/14
107	CC 283/15	NBW	10/20/14	10/20/14
108	CC 25/15	S/s	10/20/14	10/20/14
109	CC 1230/15	NBW	10/20/14	10/20/14

110	CC 1294/15	S/s	12/17/2015	12/17/2015
111	CC 172/15	NBW	12/17/2015	12/17/2015
112	CC 1280/15	Plea	12/17/2015	12/17/2015
113	CC 171/15	Evidence	12/17/2015	12/17/2015
114	CC 1228/15	NBW	12/17/2015	12/17/2015
115	CC 347/15	S/s	12/17/2015	12/17/2015
116	CC 1286/15	S/s	12/17/2015	12/17/2015
117	CC 1359/15	S/s	12/17/2015	12/17/2015
118	CC 422/15	C/Evi	12/17/2015	12/17/2015
119	CC 681/15	C/Evi	12/17/2015	12/17/2015
120	CC 422/15	C/Evi	12/17/2015	12/17/2015
121	CC 1038/15	C/Evi	12/17/2015	12/17/2015
122	CC 1037/15	C/Evi	12/17/2015	12/17/2015
123	CC 1199/15	C/Evi	12/17/2015	12/17/2015
124	CC 131/15	C/Evi	12/17/2015	12/17/2015
125	CC 355/15	NBW	12/17/2015	12/17/2015
126	CC 619/15	Evidence	12/17/2015	12/17/2015
127	CC 62/15	Settlement	12/17/2015	12/17/2015
128	CC 812/15	Evidence	12/17/2015	12/17/2015
129	CC 801/15	Plea	12/17/2015	12/17/2015
130	CC 18/15	Evidence	12/17/2015	12/17/2015
131	CC 987/15	NBW	12/17/2015	12/17/2015
132	CC 1360/15	S/s	12/17/2015	12/17/2015
133	CC 90/15	NBW	12/17/2015	12/17/2015
134	CC 1316/15	S/s	12/17/2015	12/17/2015
135	CC 765/15	NBW	12/17/2015	12/17/2015
136	CC 49/15	NBW	12/17/2015	12/17/2015
137	CC 415/15	Plea	12/17/2015	12/17/2015
138	CC 788/15	Evidence	12/17/2015	12/17/2015
139	CC 622/15	Plea	12/17/2015	12/17/2015
140	CC 260/15	S/s	12/17/2015	12/17/2015
141	CC 825/15	NBW	12/17/2015	12/17/2015
142	CC 1285/15	S/s	12/17/2015	12/17/2015
143	CC 1134/15	NBW	12/17/2015	12/17/2015
144	CC 328/15	Evidence	12/17/2015	12/17/2015
145	CC 1275/15	NBW	12/17/2015	12/17/2015
146	CC 1406/15	NBW	12/17/2015	12/17/2015
147	CC 457/15	Settlement	12/17/2015	12/17/2015

148	CC 769/15	C/Evi	1/15	1/15
149	CC 1361/15	NBW	1/15	1/15
150	CC 859/15	Settlement	1/15	1/15
151	CC 97/15	NBW	1/15	1/15
152	CC 568/15	C/Evi	1/15	1/15
153	CC 682/15	C/Evi	1/15	1/15
154	CC 249/15	S/s	1/15	1/15
155	CC 803/15	Plea	1/15	1/15
156	CC 1224/15	NBW	1/15	1/15
157	CC 1148/15	C/Evi	1/15	1/15
158	CC 1035/15	NBW	1/15	1/15
159	CC 1226/15	Plea	1/15	1/15
160	CC 683/15	Steps	1/15	1/15
161	CC 49/15	NBW	1/15	1/15
162	CC 286/15	C/Evi	1/15	1/15
163	CC 1385/15	C/Evi	1/15	1/15
164	CC 680/15	NBW	1/15	1/15
165	CC 860/15	Plea	1/15	1/15
166	CC 52/15	C/Evi	1/15	1/15
167	CC 674/15	NBW	1/15	1/15
168	CC 1065/15	NBW	1/15	1/15
169	CC 93/15	NBW	1/15	1/15
170	CC 51/15	S/s	1/15	1/15
171	CC 1386/15	C/Evi	1/15	1/15
172	CC 1135/15	Plea	1/15	1/15
173	CC 1288/15	C/Evi	1/15	1/15
174	CC 293/15	C/Evi	1/15	1/15
175	CC 1355/15	S/s	1/15	1/15
176	CC 1227/15	Steps	1/15	1/15
177	CC 789/15	Cross/Evi	1/15	1/15
178	CC 1222/15	S/s	1/15	1/15
179	CC 1223/15	S/s	1/15	1/15
180	CC 111/15	NBW	1/15	1/15
181	CC 43/15	Cross/Evi	1/15	1/15
182	CC 286/15	C/Evi	1/15	1/15
183	CC 113/15	C/Evi	1/15	1/15
184	CC 354/15	C/Evi	1/15	1/15
185	CC 859/15	Settlement	1/15	1/15

186	CC 1206/15	S/s	2015	2015
187	CC 803/16	S/s	2016	2016
188	CC 116/16	Evidence	2016	2016
189	CC 118/16	S/s	2016	2016
190	CC 804/16	S/s	2016	2016
191	CC 280/16	Evidence	2016	2016
192	CC 553/16	S/s	2016	2016
193	CC 437/16	S/s	2016	2016
194	CC 354/16	S/s	2016	2016
195	CC 388/16	S/s	2016	2016
196	CC 376/16	S/s	2016	2016
197	CC 429/16	S/s	2016	2016
198	CC 442/16	S/s	2016	2016
199	CC 524/16	S/s	2016	2016
200	CC 403/16	S/s	2016	2016
201	CC 401/16	S/s	2016	2016
202	CC 373/16	Evidence	2016	2016
203	CC 352/16	S/s	2016	2016
204	CC 571/16	S/s	2016	2016
205	CC 378/16	S/s	2016	2016
206	CC 402/16	NBW	2016	2016
207	CC 427/16	S/s	2016	2016
208	CC 400/16	S/s	2016	2016
209	CC 344/16	S/s	2016	2016
210	CC 168/16	Plea	2016	2016
211	CC 115/16	Plea	2016	2016
212	CC 335/16	S/s	2016	2016
213	CC 346/16	S/s	2016	2016
214	CC 169/16	Plea	2016	2016
215	CC 347/16	S/s	2016	2016
216	CC 206/16	S/s	2016	2016
217	CC 518/16	S/s	2016	2016
218	CC 213/16	S/s	2016	2016
219	CC 375/16	S/s	2016	2016
220	CC 512/16	S/s	2016	2016
221	CC 408/16	S/s	2016	2016
222	CC 407/16	S/s	2016	2016
223	CC 193/16	Evidence	2016	2016
224	CC 199/16	S/s	2016	2016
225	CC 338/16	S/s	2016	2016
226	CC 282/16	S/s	2016	2016
227	CC 320/16	S/s	2016	2016

228	CC 241/16	S/s	
229	CC 302/16	S/s	
230	CC 345/16	S/s	
231	CC 3/16	S/s	
232	CC 114/16	Plea	
233	CC 613/16	S/s	
234	CC 623/16	S/s	
235	CC 353/16	S/s	
236	CC 515/16	S/s	
237	CC 524/16	S/s	
238	CC 571/16	S/s	
239	CC 623/16	S/s	
240	CC 627/16	S/s	
241	CC 629/16	S/s	
242	CC 631/16	S/s	
243	CC 634/16	S/s	
244	CC 636/16	S/s	
245	CC 643/16	S/s	
246	CC 646/16	S/s	
247	CC 652/16	Plea	
248	CC 672/16	NBW	
249	CC 518/16	S/s	
250	CC 622/16	S/s	
251	CC 623/16	NBW	
252	CC 624/16	NBW	
253	CC 628/16	S/s	
254	CC 629/16	S/s	
255	CC 630/16	NBW	
256	CC 631/16	Plea	
257	CC 632/16	Evidence	
258	CC 634/16	S/s	
259	CC 635/16	S/s	
260	CC 636/16	NBW	
261	CC 642/16	S/s	
262	CC 643/16	Plea	
263	CC 645/16	S/s	
264	CC 646/16	Plea	
265	CC 647/16	S/s	
266	CC 651/16	Evidence	
267	CC 652/16	Plea	
268	CC 657/16	Evidence	
269	CC 658/16	S/s	



270	CC 672/16	NBW		
271	CC 690/16	S/s		
272	CC 706/16	Plea		
273	CC 707/16	NBW		
274	CC 708/16	NBW		
275	CC 709/16	Plea		
276	CC 710/16	S/s		
277	CC 712/16	S/s		
278	CC 713/16	NBW		
279	CC 767/16	S/s		
280	CC 775/16	NBW		
281	CC 776/16	Plea		
282	CC 777/16	Plea		
283	CC 778/16	NBW		
284	CC 781/16	Plea		
285	CC 782/16	Evidence		
286	CC 783/16	Plea		
287	CC 784/16	NBW		
288	CC 785/16	Plea		
289	CC 791/16	S/s		
290	CC 792/16	S/s		
291	CC 793/16	S/s		
292	CC 794/16	S/s		
293	CC 795/16	S/s		
294	CC 796/16	S/s		
295	CC 797/16	Plea		
296	CC 798/16	Evidence		
297	CC 799/16	Evidence		
298	CC 800/16	S/s		
299	CC 801/16	S/s		
300	CC 802/16	NBW		

*(Signature)*  
20/3/17

Civil Judge & JMFC.,  
Madikeri.

*(Signature)*  
24/3

DISTRICT & SESSIONS JUDGE  
KODAGU, MADIKERI